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Title: Introduction of the supreme court (Number of Judges) Amendment Bill, 2008.

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): Sir, I beg to move for leave to introduce a Bill further to amend the Supreme Court (Number of Judges) Act, 1956.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Supreme Court (Number of Judges) Act, 1956."

The motion was adopted.

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SHRI H.R. BHARDWAJ: I introduce the Bill.

MR. SPEAKER: I hope it will be with an assurance of early disposal of cases!

* Published in the Gazette of India, Extraordinary Part-II, Section-2, dated 29.04.08.

** Introduced with the recommendation of the President.

MR. SPEAKER: Now, I will allow five hon. Members to speak. Rest of the hon. Members will be covered at the end of the day.